## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP Paulraj

NAME OF THE RESPONDENT(S)

: Store N Move Pvt Ltd

**UNDER SECTION** 

: 241

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Me A. PRABHAKARA REDDY.

M. R. NARASIMHA KANNAN

M. A. PRYSANIN VENKAT,

M. A. SYED ANSARI

ADVOCAGES JOR

PETITIONER

Stra

2. E. OMPRAKASH
For Ramplingam &
Amounts.

Advicate for Respondents

CS

3. T. SARAVANAN

APVOCATES FOR R. 2, 723 & 2-6 Bung

## **ORDER**

Counsel for petitioner present. Counsel for R1, R4 and R5 present. Counsel for R2, R3 and R6 also present. Counter has been filed by all Respondents, the copy of which is served on the other side. The petitioner is directed to file rejoinder, if any, before the next date of hearing, by serving a copy to the Respondents. Put up on

20.10.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Farin)
Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)